



sought permission to apply for an extension of the process period by delayed number of days instead of seeking an exclusion for the period of 109 days.

4. In view of aforesaid submission(s) made by the Applicant and perusal of the records, this Bench allows 109 days extension w.e.f. 30<sup>th</sup> August 2023 to 16<sup>th</sup> December 2023 to complete the CIRP proceedings.
5. Accordingly, the present Application is disposed of.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**